GOVERNMENT OF NCT OF DELHI DEPARTMENT OF TRADE & TAXES (HUMAN RESOURCE BRANCH) VYAPAR BHAWAN, I.P. ESTATE, NEW DELHI

No.F.III/7/CST/Misc/2000/Estt./14454-58

Dated: 20.01.2010

<u>ORDER</u>

In supersession of all earlier orders, the work allocation amongst the Additional Commissioners in the Department of Trade & Taxes is made as under:-

S. N.	Name & Designation		Work Allocation	
1.	Sh. Sudhir Kumar Addl. Commissioner-I	(i) (ii) (iii) (iv) (v) (v)	CFC Planning Forms Branch Special Zone He shall also look after the Systems, TPS and GST Implementation which will include periodic visit for Border Checking alongwith Sh. S.R. Kataria, J.C. (Border Checking) Periodic checking of all the processes of CFC and CRC	
2.	Sh. K. K. Jindal Addl. Commissioner-II	(i) (ii) (iii) (iv) (v) (vi) (vii) (viii) (ix) (x)	All Appellate work (i.e. Appeals / Revisions / Objections) above the pecuniary limit of Rs. 15 Lacs pertaining to all the Zones (including KCS & Special Zone) under the CST Act, erstwhile DST Act and the DVAT Act HR (Administration) Finance & Accounting Vigilance Law & Judicial* Policy* Recovery & Collection Facility Management (Care Taking) RTI Public Relations (*All Law & Judicial and Policy files shall also be shown to the Addl. Commissioner-I on return from Commissioner)	
3.	Sh. S.P. Singh, Addl. Commissioner-III	(i) (ii) (iii) (iv)	CRC Operations KCS Eco Analysis	

S. N.	Name & Designation	Work Allocation	
		(v)	Refunds
		(vi)	Enforcement
		(vii)	Research & Statistics
		(viii)	Internal Audit Branch
		(IX)	R&I
		(X)	Training / Library
		(XI)	Coordination
		(XII)	VAT Audit
		(XIII)	He shall supervise all the matters related
			to the newly created cell dealing exclusively with the exporters.

This issues with prior approval of Commissioner, Trade & Taxes.

(K.K. Jindal) Addl. Commissioner (HR)

No.F.III/7/CST/Misc/2000/Estt./14454-58

Copy to :-

- 1. PS to Commissioner, Trade & Taxes.
- 2. All Addl. Commissioners / Jt. Commissioners / Dy. Commissioners, Trade & Taxes.
- 3. Sr. Accounts Officer/All Ward / Branch Incharges.
- 4. Guard file.
- 5. President, Delhi Sales Tax Bar Association, 2nd Flr., Trade & Taxes Deptt.

(K.K. Jindal) Addl. Commissioner (HR)

Dated: 20.01.2010